

Chedan Oraon And Others Vs Sambhu Gupta And Others

Court: Jharkhand High Court

Date of Decision: Jan. 16, 2025

Hon'ble Judges: Sanjay Kumar Dwivedi

Bench: Single Bench

Advocate: Manish Kumar, Arvind Kr. Lall, Arvind Kr. Lall, Manish Kumar, Anil Kumar Sinha

Final Decision: Disposed Of

Judgement

Sanjay Kumar Dwivedi, J

1. Mr. B.R.Rochan, the learned counsel appears on behalf of the O.P.Nos.4 and 6 to 9 and Mr. Gaurav Abhishek, the learned counsel appears on

behalf of O.P.No.5.

2. Notice upon O.P.No.1 has been received by his brother who is O.P.No.3 and in view of that notice upon O.P.Nos.1 and 3 are validly served.

Notice upon O.P.Nos.2 and 3 are validly served.

3. With a view to provide one more opportunity to the Opposite parties who have not appeared till date, the matter is being adjourned.

4. Let this matter appear after two weeks under the appropriate heading.